

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No.928/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Aksi Wholesalers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME         | DESIGNATION                  | SIGNATURE |
|--------|--------------|------------------------------|-----------|
| 58     | RAJESH KATHE | Advocate to<br>the Applicant | Rajesh K  |

ORDER

CSA 923/230-232/NCLT/MB/MAH/2017  
CSA 924/230-232/NCLT/MB/MAH/2017  
CSA 925/230-232/NCLT/MB/MAH/2017  
CSA 926/230-232/NCLT/MB/MAH/2017  
CSA 927/230-232/NCLT/MB/MAH/2017  
CSA 928/230-232/NCLT/MB/MAH/2017  
CSA 929/230-232/NCLT/MB/MAH/2017  
CSA 930/230-232/NCLT/MB/MAH/2017  
CSA 931/230-232/NCLT/MB/MAH/2017  
CSA 932/230-232/NCLT/MB/MAH/2017  
CSA 933/230-232/NCLT/MB/MAH/2017  
CSA 934/230-232/NCLT/MB/MAH/2017  
CSA 935/230-232/NCLT/MB/MAH/2017  
CSA 936/230-232/NCLT/MB/MAH/2017  
CSA 937/230-232/NCLT/MB/MAH/2017  
CSA 938/230-232/NCLT/MB/MAH/2017

Company Applications are allowed vide separate orders.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)